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ROLLER MILLS WHEAT PRODUCTS (EX-MILL) PRICE CONTROL ORDER, 1969

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ROLLER MILLS WHEAT PRODUCTS (EX-MILL) PRICE CONTROL ORDER, 1969

ROLLER MILLS WHEAT PRODUCTS (EX-MILL) PRICE CONTROL ORDER, 1969

1. Short title, extent and commencement :-

- (1) This Order may be called the Roller Mills Wheat Products (Ex-Mill) Price Control Order, 1969.
- 1 [(2) It extends to the States of Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Himachal Pradesh, Kerala, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, and West Bengal and the Union Territories of Goa, Daman and Diu and Chandigarh.]
- (3) It shall come into force on the 4th May, 1969.
- 1. Subs. by G.S.R. 490(E), dated the 7th November, 1973.

2. Definitions :-

In this Order, unless the context otherwise requires,-

- (a) "roller mill" means a flour mill in which disintegration of wheat is done by grooved steel or iron rollers worked by power;
- (b) "wheat products" means suji (or rawa), maida, wholemeal atta, resultant atta, or bran, produced in a roller mill.

3. Maximum ex-mill prices of wheat products :-

- (1) No owner or other person in charge of a roller mill shall sell, or offer for sale, ex-mill, any of the wheat products specified in column (1) of Table I annexed to this Order, at a price exceeding the price specified in the corresponding entry in columns (2), (3), ${}^{1}[4,]$ ${}^{2}(5)$, (6), (7) or (8)] thereof in respect of the States or Union territories mentioned therein.
- (2) For the purposes of sub-clause (1), the prices specified are-
- (i) exclusive of the pro rata amount of octroi or terminal tax, if any, paid by the Mill in respect of wheat used in the manufacture of the wheat product;
- (ii) exclusive of any purchase tax or sales tax ³ [or duty of excise] paid or payable by the mill, in respect of the wheat used in the manufacture of any wheat product, or in respect of any wheat product;
- (iii) for the net weight (inclusive of the cost of the bag), but where such wheat products are sold in cloth bags in quantities of 40 kilograms net, 20 kilograms net, 10 kilograms net and 5 kilograms net, a sum of 70 paise, 37 paise, 19 paise and 10 paise, respectively towards the cost of the cloth bags may be charged in addition to the said prices.

- 1. The brackets and figure "4" was omitted by G.S.R. 1122, dated the 9th May, 1969; and again inserted by G.S.R. 1000, dated the 1st July, 1970.
- 2. Subs. by G.S.R. 176 (E), dated the 13th April, 1974.
- 3. Ins. by G.S.R. 890, dated the 31st May, 1971.

4. Maximum ex-mill prices of wheat products packed in polythene bags :-

Notwithstanding anything contained in Cl. (3), the owner or other person referred to in that clause may sell or offer for sale, ex-mill, any of the wheat products specified in column (1) of Table II annexed to this Order, packed in polythene bags in quantities of 1 kilogram (net weight) and 2 kilograms (net weight) at price not exceeding the price specified in the corresponding entry in columns (2), (3), ${}^{1}[4]$, ${}^{2}[(5), (6), (7) \text{ or } (8)]$ thereof in respect of the States or Union territories mentioned therein).

- 1. Ins. by G.S.R. 890, dated the 31st May, 1971.
- 2. Ins. by G.S.R. 319(E), dated the 12th July, 1974.

5. Sales at mills depots by sole-selling agents :-

The maximum ex-mill prices referred to in Cl. (3) or Cl. (4) shall also apply to sales, other than sales direct to consumers at mill depots and to sales by sole-selling agents of a roller mill.

5A. Applicability of this Order :-

On and from the date of commencement of the Roller Mills Wheat Products (Ex-mill) Price Control (Second Amendment) Order, 1974, the prices specified in Table I and Table II annexed to read with Cls. (3) and (4), respectively of this Order shall apply and to the sale of wheat products produced in a roller mill out of Central Pool Wheat.

6. Repeals and savings: Roller Mills Wheat Products (Price Control) Order, 1965, the West Bengal Roller Mills Wheat Products (Price Control) Order, 1968, the Bihar Roller Mills Wheat Products (Price Control) Order, 1969, and the Assam Roller Mills Wheat Products (Price Control) Order, 1969, are hereby repealed, except as respects things done or omitted to be done under the Orders so repealed. 1 [TABLE1 [See Cl. (3)] \ \ \ \ \ \ \ (price in rupees per quintal)											
Wheat Products \ \State of Andhra Pradesh State of \ \ \Assam,Bihar Gujrat											
Haryana Karnataka Mahara \ \ \ \Himachal Pradesh, Keralashtra \ \ \Madhya											
Pradesh,Orissa, Punjat	and Rajas	sthan and	the Union Te	rritory of Ch	andigarh						
(1) \ \	\ \(2)) \ \	\ \	\(3) \	\(4)						
Suji or rava 165.00 164.00 166.50 Maida 163.00 161.00 161.50 Wholemeal atta 131.50											
137.70 131.50 Result	ant atta 12	5.00 126.00	126.00 Bra	an 55.00 55.0	0 58.00						
\	(5)	(6)	\	(7)	(8)						
\State of \ State of State of Union Territory \ \Tamil Nadu Uttar Pradesh West Bengal of											
Goa,Daman \ \	\ \	\ \	\ \ \	\ \and							
Suji or rava 165.00 165.	00 163.00 162	2.00 Maida 16	1.00 163.00 16	50.00 160.00 W	holemeal						
atta 131.50 \ 131.50 1	31.50 131.50	Resultant att	a 125.00 126.	50 126.00 125	.00 Bran						
55.00	57.00		57.00		55.00						
2 [TABIE 2 \ \	\ \ \ \	. \ \ [Se	ee Cl. \(4)]\ \ \ \	\ \ \						

Wheat Products \ \State of Andhra Pradesh State of \ \ \Assam,Bihar Gujrat Haryana Karnataka Mahara \ \ \ \Himachal Pradesh, Keralashtra \ \ \Madhya Pradesh,Orissa, Punjab and Rajasthan and the Union Territory of Chandigarh

(1)		\		\		\		\		\(2)	\	\		\(3)	\	`	١	\(4)	
\ \	\ \	1 k	<g< th=""><th>2 I</th><th><g< th=""><th>1</th><th>Kg</th><th>2</th><th>Kg</th><th>\ '</th><th>\1</th><th>Kg</th><th>2 Kg</th><th>\ \</th><th>\ \</th><th>\Rs</th><th>Rs R</th><th>s. Rs</th><th>:\ R</th><th>s. Rs</th><th></th></g<></th></g<>	2 I	<g< th=""><th>1</th><th>Kg</th><th>2</th><th>Kg</th><th>\ '</th><th>\1</th><th>Kg</th><th>2 Kg</th><th>\ \</th><th>\ \</th><th>\Rs</th><th>Rs R</th><th>s. Rs</th><th>:\ R</th><th>s. Rs</th><th></th></g<>	1	Kg	2	Kg	\ '	\1	Kg	2 Kg	\ \	\ \	\Rs	Rs R	s. Rs	:\ R	s. Rs	
-	leme												Maida Resulta								
\	`	\		\		\			\(5)		\	\	\		\(6)		\	\		\(7)	
-	leme												Maida Resulta								•
\					\						`	\				\				\(8)	•

Suji or rava 1.67 3.33 Maida 1.65 3.29 Wholemeal atta 1.37 2.72 Resultant atta 1.30 2.59

^{1.} Subs. by G.S.R. 176 (E), dated the 13th April, 1974 2. Subs by G.S.R. 176 (E) dated the 13th Aprail, 1974.